

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
TATTVA VALUERS PRIVATE LIMITED

SL NO	PARTICULARS	DETAILS
1	Name of corporate debtor	Tattva Valuers Private Limited
2	Date of incorporation of corporate debtor	13/06/2005
3	Authority under which corporate debtor is incorporated /registered	ROC , KOLKATA
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51103WB2005PTC224117
5	Address of the registered office and principal office (if any) of corporate debtor	PLOT NO. X- 1, 2 & 3 , BLOCK - EP, SECTOR-V, SALT LAKE CITY, Kolkata, PIN – 700091, West Bengal, India.
6	Date of closure of Insolvency Resolution Process	05/03/2024
7	Liquidation commencement date of corporate debtor	05/03/2024
8	Name and registration number of the insolvency professional acting as liquidator	PRATAP MUKHERJEE IBBI/IPA-001/IP-02515/2021-2022/13851
9	Address and e-mail of the liquidator, as registered with the Board	27A, Bhattacharjee Para Road, Paschim Barisha, P.O. Thakurpukur, Kolkata-700063 pratapmukherjee62@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Gouranga Bhavan, 27A, Bhattacharjee Para Road, Paschim Barisha, P.O. Thakurpukur, Kolkata-700063 lbc.tattva@gmail.com
11	Last date for submission of claims	04/04/2024

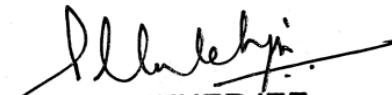
Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of liquidation of the Silverton Spinners Limited on 05/03/2024.

The stakeholders of Tattva Valuers Private Limited are hereby called upon to submit their claims with proof on or before 4th April 2024 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.


PRATAP MUKHERJEE
INSOLVENCY PROFESSIONAL
REGN NO: IBB/MPA-001/IP-P-02515/2021-22/13851

PRATAP MUKHERJEE,
LIQUIDATOR
IBBI/MPA-001/IP-P02515/2021-2022/13851
27A, Bhattacharjee Para Road
Paschim Barisha, P.O. Thakurpukur,
Kolkata-700063, West Bengal
Email: pratapmukherjee62@gmail.com
Process email ID :
lbc.tattva@gmail.com
Cell: 9433169214 / 9674795648

Date : 10/03/2024
Place : Kolkata